



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No. 5084/IC(A)/2010
F. No.CIC/MA/A/2009/000882
Dated, the 2nd February, 2010

Name of the Appellant : Shri. S.K. Mishra

Name of the Public Authority : NTPC Ltd.

Facts:

1. In response to the RTI application, the CPIO has informed that the information sought for is very old and, therefore, not maintained. Hence, it cannot be furnished. Being dissatisfied with the response, the appellant has approached the Commission and pleaded for providing the desired information which relate to various activities of the respondent.

Decision:

2. As there is no denial of information, the appellant is advised to seek inspection of relevant records and files so as to ascertain the availability of the desired information. The CPIO is directed to allow inspection on a date and time convenient to both the parties within 15 working days from the date of issue of this decision. With these observations, this appeal is disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissioner

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Shri S.K. Mishra, Budh Nagar, Road No. 3, Lohia Nagar, Patna – 800 020
2. Shri O.P. Khorwal, Central Public Information Officer, NTPC Ltd, NTPC Bhawan, Core-6, Scope Complex, Lodhi Road, New Delhi - 110 003
3. Shri R.K. Rustagi, Appellate Authority, NTPC Ltd., Power Management Institute, Plot No - 5-14, Sector - 16A, Noida - 201 301